

की दर पर नमी के कारण समान दर पर कटौती करने विषयक अनुदेश जारी किए थे। उत्तर प्रदेश सरकार के अनुसार ये आदेश किसानों पर कटौतियां लगाने हेतु धान में नमी की प्रतिशतता का हिसाब लगाने में वसूली अधिकारियों के विवेकाधिकार को समाप्त करने के उद्देश्य से जारी किये गये थे। इन कटौतियों को 8 दिसम्बर 1980 से समाप्त कर दिया गया है।

(ग) और (घ). उत्तर प्रदेश सरकार ने आदेश दिए हैं कि यदि धान के प्रत्येक बोरे में 500 ग्राम तक की कमी पायी जाती है तब मिल मालिक यह परिकल्पना करते हुये कि यह अन्तर सामान्य स्वरूप का है पूरे वजन के लिए पावती देंगे।

Slum Clearance and Rural Housing in Rajasthan

*406. SHRI NAWAL KISHORE SHARMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the proposed total allocation of the Funds for slum clearance and rural housing programme for Rajasthan State during the Sixth Five Year Plan; and

(b) what has been the total dispersal of funds for the first three years of the Plan?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) In the draft Sixth Five Year Plan for 1980-85, Rajasthan Government has proposed an outlay of Rs. 475 lakhs for the scheme relating to village housing housesites development hut-house construction. An outlay of Rs. 300 lakhs for the Scheme for Environmental Improvement of Urban Slums has also been proposed in the Plan. No provision has been proposed for slum clearance. The size of the Sixth

Plan for Rajasthan has not been settled.

(b) The expenditure incurred on the scheme relating to village housing—housesites development hut-house construction during the years 1978-79 and 1979-80 was Rs. 7.97 lakhs and Rs. 24.99 lakhs respectively. The expenditure anticipated to be incurred on the scheme during the current year is Rs. 75 lakhs. The expenditure incurred on the Scheme for Environmental Improvement of Urban Slums during 1978-79 and 1979-80 was Rs. 40 lakhs and Rs. 62 lakhs respectively. The anticipated expenditure on this Scheme during the current year is Rs. 60 lakhs.

Report of I.C.A.R. Sheep Inquiry

*407. SHRI L. S. TUR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have seen the Report of the ICAR Sheep Inquiry (*Indian Express*, 13th October, 1980) and if so, the action taken thereon; and

(b) whether in view of the widespread mismanagement in Indian Council of Agricultural Research, the Government propose to institute similar inquiries in respect of ICAR Headquarters and other Institutes under its charge, specially in respect of IARI, IVRI, NDRI and other units handling pigs, sheep, goats, poultry and fisheries?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) Yes, Sir. So far, only Part-I of the Committee's Report has been received. Second Part of the Report is still awaited. Findings of the Report (Part-I) are currently under examination of the ICAR.

(b) The statement that there is widespread mismanagement in ICAR